


**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066**

Dated: 09/10/2018

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Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/10/2018 is circulated for information.


(Mandeep Singh)
Deputy Registrar.

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please.
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
4. Member (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.10.2018.

YEARS	DELHI	MUMBAI	KOLKA	CHENNA	BANG.	AHMED	ALLBD	CHD	HYD
1991							1		
1999									
2000									
2001								1	
2002						1			
2003						15			
2004									
2005	1	5			1	4		11	
2006	6	2			4	5	4	4	
2007	4	16	7		7	12	5	28	
2008	3	6	101		67	28	14	34	23
2009	6	282	468	7	434	263	39	85	190
2010	16	581	330	44	583	641	80	250	238
2011	13	772	671	234	643	764	101	336	365
2012	22	1056	581	450	858	848	203	430	581
2013	48	1133	634	1397	879	1494	167	610	565
2014	233	1314	718	1618	1265	1587	247	789	555
2015	375	1417	669	1723	1111	1274	336	595	438
2016	597	2056	1138	1744	1378	1448	496	505	730
2017	666	2094	1065	1720	1262	1489	442	691	925
2018	2223	2943	3199	2124	1311	2290	1004	1401	1016
TOTAL	4213	13677	9581	11061	9803	12163	3139	5770	5626

MONTHLY STATEMENT FOR THE MONTH OF September,2018 AS ON 01.10.2018

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES								
	EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY
DELHI	1014	149	2568	0	7	3738	6	232	30	327	0	1	590	1	7	5	3	0	0	15	0	4	0	11	0	15	0
MUMBAI	5224	4570	3852	0	0	13646	0	71	27	211	0	0	309	0	3	1	16	0	0	20	0	0	0	0	0	0	0
KOLKATA	3874	1917	3611	0	0	9402	795	122	128	80	0	0	330	89	8	0	0	0	0	8	0	0	0	0	0	0	0
CHENNAI	3126	2451	5451	2	0	11030	0	59	44	84	0	0	290	0	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2673	1499	5634	0	0	9806	12	45	28	83	0	0	156	1	1	6	1	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	5812	2299	3955	0	0	12066	8	134	20	43	0	0	197	0	32	37	19	0	0	88	0	0	0	0	0	0	0
ALLAHABAD	1391	301	1561	0	0	3253	7	53	12	81	0	0	146	0	0	0	0	0	0	0	0	0	0	0	0	0	0
CHANDIGAR	3304	437	2268	0	0	6009	0	128	30	102	0	0	260	0	4	1	0	0	0	5	0	0	0	0	0	0	0
HYDERABAD	1660	700	3291	0	0	5651	0	35	11	68	0	0	114	0	0	0	0	0	0	0	0	5	0	0	0	5	0
TOTAL	28078	14323	32191	2	7	74601	828	879	330	1079	0	1	2392	91	55	50	39	0	0	136	0	9	0	11	0	20	0
TOTAL																											

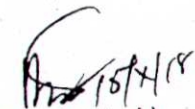
- 1 Sanctioned strength of the Members is 33 and working strength is 25 as on 01.08.2018
 2 Figures may be considered as tentative and subject to further verification.
 3 Members on leave during the month of September,2018 for 43 no. of days as under.

Note :

- 1 Mrs. Archana Wadhwa, Member (Judicial)
- 2 Sh. M.V. Ravindran, Member (Judicial)
- 3 Sh. Ashok Jindal, Member(Judicial)
- 4 Dr. D. M. Mishra, Member (Judicial)
- 5 Sh. Anil Choudhary, Member(Judicial)
- 6 Sh. S. K. Mohanty, Member (Judicial)
- 7 Sh. Ramesh Nair, Member (Judicial)
- 8 Ms. Sulekha Beevi C.S., Member(Judicial)
- 9 Shri S.S. Garg, Member (Judicial)
- 10 Sh. P. K. Choudhary, Member (Judicial)
- 11 Sh. Raju, Member(Technical)
- 12 Sh. C.J. Mathews, Member(Technical)
- 13 Sh. V. Padmanabhan, Member(Technical)

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|-----|---|-----|
| Nil | 14 Sh. M.M. Damodhar, Member(Technical) | 1 |
| 4 | 15 Sh. Anil G. Shakarwar, Member(Technical) | 3 |
| Nil | 16 Sh. Devender Singh, Member(Technical) | 5 |
| Nil | 17 Sh. P. Venkata Subba Rao Member (Tech.) | 7 |
| Nil | 18 Sh. P. Dinesha Member(Judicial) | 4 |
| 1 | 19 Sh. C.L. Mahar Member(Technical) | 1 |
| Nil | 20 Sh. Ajay Sharma Member(Judicial) | 6 |
| 1 | 21 Sh. Bijay Kumar Member(Technical) | 1 |
| Nil | 22 Ms. Rachna Gupta Member(Judicial) | Nil |
| Nil | 23 Mr. Sanjiv Srivastava Member (Technical) | 5 |
| Nil | 24 Dr. Suwendu Kumar Pati, Member(Judicial) | 3 |
| 1 | 25 Mr. P. Anjani Kumar, Member(Technical) | 1 |

TRANSFER TO OTHER BENCHES						DISPOSAL							CLOSING BALANCE							
EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY	
3	0	3	0	6	82	82	12	45	0	0	139	5	1172	172	2861	0	8	4213	2	
0	0	0	0	0	0	151	28	119	0	0	298	0	5147	4570	3960	0	0	13677	0	
0	0	0	0	0	0	76	48	35	0	0	159	35	3928	1997	3656	0	0	9581	849	
0	0	0	0	0	0	38	16	102	0	0	156	0	3147	2479	5433	2	0	11061	0	
0	0	0	0	0	0	28	23	116	0	0	167	2	2691	1510	5602	0	0	9803	11	
0	0	0	0	0	0	90	10	88	0	0	188	1	5888	2346	3929	0	0	12163	6	
0	0	0	0	0	0	150	20	87	0	0	257	2	1292	293	1554	0	0	3139	5	
2	0	1	0	3	0	421	6	77	0	0	504	0	3015	462	2293	0	0	5770	0	
0	0	0	0	0	0	59	10	75	0	0	144	0	1641	701	3284	0	0	5626	0	
0	0	0	0	0	0	1095	173	744	0	0	2012	45	27921	14530	32572	2	8	75033	873	
5	0	4	0	9	82															


 (Mohinder Singh)
 Deputy Registrar.

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66
Disposal and Institution for the month of September ,2018**

Opening Balance Fresh Institution/
Restored/
Remanded Disposal Pendency

	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency
DELHI	3738	614	139	4213
MUMBAI	13646	329	298	13677
KOLKATA	9402	338	159	9581
CHENNAI	11030	187	156	11061
BANGALORE	9806	164	167	9803
AHMEDABAD	12066	285	188	12163
ALLAHABAD	3253	143	257	3139
CHANDIGARH	6009	265	504	5770
HYDERABAD	5651	119	144	5626
TOTAL	74601	2444	2012	75033